GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 4653

ANSWERED ON 15.12.2016

FARMERS PARTICIPATION IN WATER RESOURCES MANAGEMENT

4653. SHRI GAJENDRA SINGH SHEKHAWAT

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has taken any initiatives for participation of farmers in water resource management in the country including Rajasthan; and
- (b) if so, the details thereof along with the progress achieved as a result of the same?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

- (a) Yes, Madam.
- (b) The Union Government has been pursuing with the State Governments, including Rajasthan, for implementation of Participatory Irrigation Management (PIM) practices through enactment of PIM Act. So far, 16 States (Andhra Pradesh, Assam, Chhattisgarh, Bihar, Goa, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Odisha, Rajasthan, Sikkim, Tamil Nadu, and Uttar Pradesh) have either enacted exclusive PIM Act or amended their existing Irrigation Acts for involvement of farmers in irrigation management through formation of Water Users' Associations (WUAs). The Union Government, under its ongoing scheme of Command Area Development & Water Management (CADWM), also provides central assistance to the State Governments for release of one-time functional grant and infrastructure grant for strengthening of WUAs. As per information available with the Government, about 84,800 WUAs have been formed by various States in the country (Annexure-I).

Annexure-I refers to in reply to Part (b) of Lok Sabha Unstarred Question No. 4653 for reply on 15.12.2016 regarding "Farmers Participation in Water Resources Management" asked by SHRI GAJENDRA SINGH SHEKHAWAT, M.P.

Details of State-wise Water User Associations (WUAs) formed and Area Covered

Sl.No.	Name Of State	Number Of WUAs Formed	Area Covered (Thousand hectare)
1-2	Andhra Pradesh/Telangana	10884	4179.25
3	Arunachal Pradesh	43	10.97
4	Assam	847	95.02
5	Bihar	80	209.47
6	Chattisgarh	1324	1244.56
7	Goa	84	9.54
8	Gujarat	8278	662.99
9	Harayana	8490	1616.27
10	Himachal Pradesh	1173	140.56
11	J & K	383	32.794
12	Jharkhand	0	0
13	Karnataka	2787	1418.66
14	Kerala	4398	191.22
15	Madhya Pradesh	2062	1999.64
16	Maharashtra	2959	1156.22
17	Manipur	69	29.4
18	Meghalaya	159	20.17
19	Mizoram	390	18.23
20	Nagaland	24	3.44
21	Orissa	20794	1757.71
22	Punjab	4845	610.29
23	Rajasthan	1994*	1144.45
24	Sikkim	0	0
25	Tamil Nadu	1910	935.664
26	Tripura	0	0
27	Uttar Pradesh	802	318.69
28	Uttrakhand	0	0
29	West Bengal	10000	37
Total		84779	17842.208

^{*}As per updated information received from Government of Rajasthan, 4532 WUAs have been formed.

Note: The above information is on the basis of information received from States and compiled by Agricultural Finance Corporation (Report on Evaluation and Impact Study of Command Area Development and Water Management Programme, AFCL, New Delhi, 2013).